

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 28.02.2023

Cases	Total pendency at the beginning of February,2023 (Civil-Criminal)	Institution during the month of February,2023 (Civil - Criminal)	Total disposal during the month of February,2023 (Civil- Criminal)	Pendency at the end of February,2023 (Civil- Criminal)
1. WRIT PETITION	80 01	02 --	04 --	78 01
2. APPEAL	22 23	03 01	02 --	23 24
3. RSA	10 --	-- --	-- --	10 --
4. FAO	02 --	-- --	-- --	02 --
5. CONTEMPT	02 --	-- --	01 --	01 --
6. MISC.CASES	-- --	-- --	-- --	-- --
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9. TRANSFER PETITION	-- --	-- --	-- --	-- --
10. BAIL APPLICATION	-- --	-- --	-- --	-- --
11. MAC APPEAL	04 --	02 --	-- --	06 --
12. REVIEW	-- --	-- --	-- --	-- --
13. REVISION	04 04	02 --	-- --	06 04
14. MAT APPEAL	02 --	-- --	-- --	02 --
15. REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16. LEAVE PETITION	-- 04	-- --	-- 01	-- 03
17. ARBITRATION PETITION/APPEAL	07 --	-- --	-- --	07 --
18. S.A.O.	-- --	-- --	-- --	-- --
19. REFERENCE	-- --	-- --	-- --	-- --
20. C.O.	03 --	-- --	-- --	03 --
21. TAX APPEAL	02 --	-- --	-- --	02 --
22. Ex.P.	-- --	-- --	-- --	-- --
23. SP.APPEAL	-- --	-- --	-- --	-- --
GRAND TOTAL	138 32	09 01	07 01	140 32



Assistant Registrar
High Court of Sikkim
Gangtok

Verified by
JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK